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Title: Need to take stringent action against the CRPF personnel involved in molestation of a woman in CRPF quarters in Maharashtra.

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Madam Speaker, thank you for giving me this opportunity. I wish to draw your kind attention towards an important issue pertaining to the molestation and rape of a woman, who was the wife of a CRPF *jawan* staying in the CRPF quarters by a CRPF personnel and the culprit threatened her of dire consequences if she dared to file a complaint against him. One of the *jawans* who hails from my constituency is working in CRPF and presently posted at Gadchiroli of Maharashtra and has retained his quarters at Pune and kept his wife and family with his in-laws in his quarters, Gadchiroli. It is in the remotest area of Maharashtra and is badly affected by naxalite activities.

In May, 2014 one of the *Havaldars* of CRPF, I do not want to name him, forcibly entered into the quarters of the victim and after locking the premises from inside raped her. She immediately filed a complaint with the DIG of CRPF and though she received repeated assurances that strict action would be taken against the culprit, no action has so far been taken against him. She, later on, came to know that the culprit had worked in the DIG's quarters and had good relations with the DIG. After she received no response from the DIG, she approached the local police station. Here also the DIG tried to influence the local police personnel and instead of registering a case of rape, police had registered a simple case of molestation and had granted sufficient time to the culprit to get bail from the court.

माननीय अध्यक्ष : आप चाहेंगे कि इसकी इंतवारी हो जाए।

SHRI ADHALRAO PATIL SHIVAJIRAO: She was approached by the DIG of the CRPF, who was the in-charge of the Telegaon campus, saying that the culprit and the organisation would pay a sum of Rs. 5 lakh to her and that she should take her case back and not pursue the matter further. When she refused to take back the case, she was threatened of dire consequences. She was asked to vacate the quarters. Her husband was working in Gadchiroli. She was staying in Telegaon campus with her children.

माननीय अध्यक्ष : आप इतना बोलें कि सीआरपीएफ के अधिकारी उनकी समस्या को संज्ञान में लें।

श्री आधलराव पाटील शिवाजीराव : मैडम, सीआरपीएफ के अधिकारियों ने उनको ववार्टर खाली करने के लिए कहा है। यह बहुत ही गंभीर मामला है। सदन में हम महिला सुरक्षा के लिए कानून बनाते हैं। एक महिला, जो सरकार के ववार्टर में काम करती है, उस पर रेप होता है और सीआरपीएफ के सरकारी अधिकारी उनकी मदद नहीं करते हैं। मैं माननीय गृह मंत्री जी से और डी.जी. से मिलता था, मैं आपके माध्यम से सरकार से निवेदन करूँगा कि कर्पिट के अगैस्ट सख्त कार्रवाई की जाए।